COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 106 OF 2016 APPEAL NO. 17 OF 2015 & APPEAL NO. 18 OF 2015

Dated: 23rd May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

APPEAL NO. 106 OF 2016

Green Energy Association	 Appellant(s)
Vs. Chhattisgarh State Electricity Regulatory Commission & Ors.	 Respondent(s)

:

:

Counsel for the Appellant(s)

Counsel for the Respondent(s)

Ms. Suparna Srivastava Ms. Sanjana Dua for R-2

Ms. Mandakini Ghosh

Ms. Aradhna Tandon

Mr. C.K. Rai for R-1

Mr. Rajiv Shankar Dvievedi Mr. S.K. Sarkar for R-3

Ms. Divya Chaturvedi for R-4

APPEAL NO. 17 OF 2015 & APPEAL NO. 18 OF 2015

Green Energy Association	 Appellant(s)
Vs. Chhattisgarh State Electricity Regulatory Commission & Ors.	 Respondent(s)

Counsel for the Appellant(s)

: Mr. Ambuj Dixit

Counsel for the Respondent(s)

: Mr. C.K. Rai for R-1

Ms. Suparna Srivastava Ms. Sanjana Dua for R-2

Ms. Divya Chaturvedi for R-4

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>18.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk